



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़ Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Constitution of Chandigarh Benches from 07.07.2025 to 11.07.2025 (11.07.2025 being Friday)/07.07.2025 से 11.07.2025 (दिनांक 11.07.2025 को शुक्रवार) तक पीठों का गठन।

DATE	THROUGH VIRTUAL HEARING/ COURT ROOM	BENCH	HON'BLE MEMBERS
07.07.2025 to 10.07.2025	COURT NO. 1 HYBRID MODE	B and SMC	Shri Rajpal Yadav, Hon'ble VP Shri Manoj Kumar Aggarwal, Hon'ble AM
07.07.2025 to 10.07.2025	COURT NO. 2 HYBRID MODE	A	Shri Laliet Kumar, Hon'ble JM Shri Krinwant Sahay, Hon'ble AM

Constitution of Chandigarh Benches from 14.07.2025 to 18.07.2025 (18.07.2025 being Friday)/ 14.07.2025 से 18.07.2025 (दिनांक 18.07.2025 को शुक्रवार) तक पीठों का गठन

DATE	THROUGH VIRTUAL HEARING/ COURT ROOM	BENCH	HON'BLE MEMBERS
14.07.2025 to 17.07.2025	COURT NO. 1 HYBRID MODE	B and SMC	Shri Rajpal Yadav, Hon'ble VP Shri Manoj Kumar Aggarwal, Hon'ble AM
14.07.2025 to 17.07.2025	COURT NO. 2 HYBRID MODE	A	Shri Laliet Kumar, Hon'ble JM Shri Krinwant Sahay, Hon'ble AM

Note:

- 1. Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.
- 2. Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.
- 3. M.A's, Part Heard and Clarification cases will be heard by respective Members of the Bench as per cause list enclosed. The Virtual ID and password given above.
- 4. Due to All India Member's Conference, all Misc. Applications fixed on 11.07.2025 stands adjourned.

Assistant Registrar

